fire was overcome before it could engulf costly equipment.

- (b) Yes, Sir.
- (c.) In the first fire incident:

(Rs. in lakhs)

April 1978

33.5

In the fire incident Feb'80 1.9
In the fire incident Dec.'81 2.3
(estimated)

(d) Local police is investigating the cause of fire and report of 'he investigating authority is awaited. Preventive action is being taken to replace the gutted barracks with Brick Structures to reduce fire risk, caused by wooden roof.

# नागपुर में दूरदर्शन सेवा का विस्तार

733. श्री बांपूरावजी सास्तरावजी वेशनुख: नया सूचना ग्रीर प्रसारण मंत्री यह बताने की क्रपा करेंगे कि : 105 500

- (क) क्या यह सब है कि उन्होंने इल हो में नागपुर में यह घोषणा की थी कि 15 प्रमुख, 1982 में नागपुर को दूर-दर्शन सेवादो जाएगी; और स्वर्भव को छूट-
- (ख) क्या इस मेवा से वधा जिले की जनता को लाभ होगा और यदि नहीं, तो इस जिले को दूरदर्शन मेवा कब तक प्राप्त हो जाएगी ?

### भूचना ग्रीर प्रसारण मंत्री (श्री वसंत साठे): (क) जो, हो।

े र (ख) वर्धा शहर तथा वर्धा जिले का भाग उस सभय कवर होगा जब 150 मोटर के मास्ट के साथ 10 किलोबाट वाले ट्रांसमीटर मे युक्त स्थामी ढांचा शुरु हो जायेगा। इसकी सेवा परिधा 70 किलोमीटर होगी।

#### Issue of U' certificate to films

- 734. SHR1 J. K. JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government have received any complaints regarding manipulation in 1he Film. Industry in the matter of issuance of 'U' certificates to a number of films that were actually meant for adults only and warranted 'A' certificates during the years 1977 to 1979;
- (b) what are the names of these films as also the names of the producers, directors and artistes involved; and
- (c) what action has been taken by Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (c) The exact import of this question is not clear. According to the Central Beard of Film Censors, there is no question of manipulation at any stage in the matter ol issuance of 'U' certificates either during the period 1977 to 1979 or at any time. The provisions of the Cinematograph Act 1952 and the rules and guidelines issued thereunder are always followed by the Board in dealing with all certification matters.

### Publication of "Petroleum Asia"

- 735. PROF. N. ftf, KAMBLE: WiH (he Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that a journal called "Petroleum Asia" is being published from Dehradun;
- (b) how many issues of this journal have been published in the l<sup>ast</sup> four years according to records of Registrar of Newspapers; and
- (c) whether the recent issues of 'Petroleum Asia' have carried any Press Registration number?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN); (a) Yes Sir.

- (b) Eleven
- (c) No, Sir.

## Appointment of stenographers in National Film Development Corpo-

736. SHRI RAMESHWAR SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that in November 1981 a stenography test was held by the National Film Development Corporation on the basis of which a merit list was prepared;
- (b) whether it is also a fact that subsequently even the candidates having secured top positions were left out and instead other persons were appointed to the posts; and
- (c) if so, what is the number of persons (with merit-ranks) who were left out and what aite the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (c) After written test and interview, a merit list of 7 persons was prepared and the appointments were made strictly in accordance with seniority in the merit Ust;

#### Plays produced by Song and Drama Division

- 737. SHRI M. BASAVARAJU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the Song and Drama Division has professional groups with a schedule of plays produced year after year; and
- (b) if so, whether Government propose to put out these plays on television regularly for audience in the cities and rural areas and if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTNG (SHRI ARIF MOHAMMED KHAN); (a) Yes, Sir.

(b) The plays produced by  $th_e$  Song and Drama Division have to be adopted for being telecast on television

I since the medium a3 well as techniques differ. The plays which are suited for television can be adapted. Two plays of the Song and Drama Division have, however, been presented on television.

to Questions

### Family Planning advertisements over A. I. R.

738. SHRI DHARAMCHAND JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that some of the family planning advertisement broadcast over the variou<sub>s</sub> stations of AIR are so worded that their reception in family environment sounds embarrassing particularly in the presence of the children; and
- (b) whether Government propose to review the text of these advertisements, and if not, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE); (a) and (b) No, Sir. These advertisements were carefuily screened and duly approved by the Screening Committee im the Central Sales Unit, Bombay and there is nothing objectionable in them.

### Completion of film on Mahatma Gandhi

739. SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR:

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state;

- (a) whether the film ch Mahatma Gandhi has been completed; and
- (b) what is the amount spent by Government as a share thereof till date?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) The shooting of the film 'Gandhi' by Si<sub>r</sub> Richard Attienborough has been completed and the work relating to editing, recording of music, etc. is in progress.